

OFFICE OF THE DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS, DELHI.

ORDER

I hereby authorize the following Judicial Officers posted in East District, Karkardooma Courts, Delh, to hear and dispose of the urgent matters under the Delhi Rent Control Act, East District, Karkardooma Courts, Delhi, in accordance with law during the Sumer Vacations 2019 :

S. NO.	NAME OF THE JUDICIAL OFFICERS	PERIOD OF DETENTION
1.	Sh. Pankaj Sharma, ACJ-ARC-CCJ	28.06.2019 & 29.06.2019
2.	Ms. Swayam Siddha Tripathy, CJ	11.06.2019 to 13.06.2019, 15.06.2019, 17.06.2019 & 19.06.2019 to 22.06.2019

The Addl. District & Sessions Judge, East District who shall hear and dispose of urgent civil matters pertaining to East District during the Summer Vacation, 2019, as mentioned in the Order No. 4652-4669//D&SJ (E)/KKD/Delhi dated 03.06.2019, shall also hear and dispose of the urgent matters under the Delhi Rent Control Act, East District, on 10.06.2019, 14.06.2019, 18.06.2019, 24.06.2019, 25.06.2019, 26.06.2019 and 27.06.2019.

The above mentioned Judicial Officers shall hold the courts in their respective Court Rooms and shall be assisted by their own staff.

The office of the court will remain open daily from 10:00 am to 5:00 pm except on Second Saturday, Sunday and other holiday, if any.

Rakesh Tewari
(Rakesh Tewari)

District & Sessions Judge: East District
Karkardooma Courts, Delhi.

No. 4773-93 /D&SJ (E)/KKD/DELHI

Dated 04/06/2019

Copy forwarded for information and necessary action to :

1. The Registrar General, Hon'ble High Court, New Delhi.
2. The District & Sessions Judge, (HQs) Tis Hazari Courts Delhi.
3. The District & Sessions Judges, New Delhi District/ North-East District /North District/ North-West District/ West District/ Shahdara District/ South District /South-East District/ South-West District/Rouse Avenue Court Complex.
4. The Officer Incharge, Pool Car Section, Karkardooma Court, Delhi.
5. The Officer Incharge, Judicial Branch, Karkardooma Courts, Delhi.
6. The Officer Incharge, Record Rooms, Karkardooma Courts, Delhi.
7. All the Judicial Officers Concerned.
8. The DDO, East, Karkardooma Courts, Delhi.
9. The Administrative Civil Judge, East District, Karkardooma Courts, Delhi.
10. The President, Shahdara Bar Association (Regd.), Karkardooma Courts, Delhi.
11. The Hony. Secretary, Shahdara Bar Association (Regd.), Karkardooma Courts, Delhi.
12. The Administrative Officer(Judl.)/Incharge Filing Section, Computer, Administration, General, Accounts, Vigilance and Care Taking Branch, East District, Karkardooma Courts, Delhi.
13. The AO, Accounts Branch through Ld. DDO, East District, Karkardooma Courts, Delhi.
14. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
15. The Incharge Prosecution cell, Karkardooma Courts, Delhi.
16. The PRO/APRO, Karkardooma Courts, Delhi.
17. The Reader to DJ, East District, Karkardooma Courts, Delhi.
18. The Incharge, Lock-up, Karkardooma Courts, Delhi.
19. The Website Committee, Tis Hazari Courts, Delhi.
20. Notice Board, East District, Karkardooma Courts, Delhi.
21. Upload on LAYERS.

Rakesh Tewari
District & Sessions Judge: East District
Karkardooma Courts, Delhi